

Insurance Scheme for Government Employees

927. SHRI BISHWANATH JHUNJHUNWALA: Will the Minister of FINANCE be pleased to state:

(a) whether the Third Pay Commission had suggested that by paying Rs. 5 a Government employee might be given a policy of Rs. 5,000 and the actual amount will be refunded without interest if he retires;

(b) if so, at what stage the matter rests at present;

(c) whether a great majority of the employees want this scheme while their JCM representatives hold different views individually; and

(d) if so, whether Government propose to circulate the scheme for opinion and take a decision thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI-MATI SUSHILA ROHATGI): (a) to (d). The Third Central Pay Commission had recommended an insurance scheme for Central Government employees, which on a monthly contribution of Rs. 5/- would provide a cover of Rs. 5000/- on death while in service to the family of the deceased Government servant and a return of the actual amount contributed by him without addition of any interest in case of superannuation or demission of office for any reason. The representatives of the Staff Side in the National Council of the JCM did not favour this scheme on the ground that the scheme covered only the risk of death during service and did not provide for any additional benefit on retirement. Accordingly, an improved scheme was prepared and circulated for the consideration of the Staff representatives. The modified scheme has since been accepted by them. Further action to implement the scheme is in hand.

Decision to Prohibit Manufacture of Coloured Sarees on Powerlooms

928. SHRI BISHWANATH JHUNJHUNWALA:

SHRI Z. M. KAHANDOLE:

Will the Minister of COMMERCE be pleased to state:

(a) whether Government have taken a decision to prohibit manufacture of coloured sarees on powerlooms;

(b) if so, whether this will seriously affect a very large number of Powerlooms in Maharashtra and those affected have appealed to Government in this matter; and

(c) if so, Government's reaction in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH):

(a) Yes, Sir. The production of coloured sarees on powerlooms has been banned since 1966.

(b) and (c). Representations that the ban will seriously affect a large number of powerlooms in Maharashtra have been received; review of the ban has also been demanded. Government have considered all aspects of the matter and have decided to maintain the ban and to enforce the same strictly.

Export of Sugar

929. SHRI S. R. DAMANI: Will the Minister of COMMERCE be pleased to state:

(a) the figures of export of sugar in the current year upto 31st December, 1975 and prospects of further exports upto 31st March, 1976 and how do they compare with last two years' exports;

(b) the figures of unit value realizations for the above periods; and

(c) how do they compare with internal prices for levy sugar?